

(d) and (e). Various representations are received in this regard and appropriate action is taken as and when are received.

Cases pending in Labour courts and Tribunals

563. SHRI E. BALANANDAN: Will the Minister of LABOUR be pleased to state:

(a) total number of cases pending in various labour courts and tribunals in the country, State-wise details thereof;

(b) how many of these cases are against the Public Sector Undertakings, State-wise and undertaking-wise details thereof; and

(c) steps to be taken by Government to improve the situation?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARMAVIR): (a) and (b). There are eight Central Government Industrial Tribunal-cum-Labour Courts under the Central Government and they have all India jurisdiction. A statement containing the requisite information is attached.

(c) The position of cases is reviewed every month and the matter is taken up with the concerned Presiding Officers, whenever considered necessary. Government have appointed a Three member Committee to suggest amendments to the Central Industrial Dispute Rules for speedy disposal of references and applications under the Industrial Disputes Act. The question of creating more Courts is also under consideration.

Statement

S.No.	Name of the State/Union Territory	Total no. of cases	Total no. of cases relating to Public Sector Undertakings	Break-up of the cases under Col. 4 Public Sector Undertaking-wise					Others like FCI/ONGC /Air India etc.
				Ports & Docks	Banks & Insurance	Coal	Non-Coal		
1	2	3	4	5	6	7	8	9	
1.	Assam	17	17	..	2	2	11	2	
2.	Bihar	220	191	..	9	174	8	..	
3.	Gujarat	8	4	2	1	1	
4.	Haryana	3	5	5	
5.	Himachal Pradesh	26	26	..	2	24	
6.	Jammu & Kashmir	5	5	5	
7.	Karnataka	1	1	..	1	
8.	Kerala	3	2	2	
9.	Madhya Pradesh	74	67	..	18	36	11	2	
10.	Maharashtra	128	89	11	47	14	2	15	
11.	Meghalaya	1	1	1	
12.	Orissa	6	4	2	2	

1	2	3	4	5	6	7	8	9
13.	Punjab	12	10	..	10
14.	Rajasthan	18	13	..	7	..	5	1
15.	TamilNadu	1
16.	Uttar Pradesh	124	103	..	92	11
17.	West Bengal	263	228	37	37	148	..	6
18.	Goa, Daman & Diu	33	2	2
19.	Chandigarh	57	57	..	34	23
20.	Delhi	129	96	..	79	17
		1132*	931@	52	339	374	39	117

*This includes cases relating to Public Sector Establishments and departmentally-run Undertakings but excludes 7 cases pending with the National Tribunals of which 3 relate to Public Sector-Undertakings.

@ This does not include cases relating to departmentally-run Undertakings.